

**BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE**  
**BENCH, AT KOLKATA.**

IN

**Original Application no.115/ 2025/EZ**

**(Under Section 18(1) read with sections 14 and 15 and  
under Section 18 (2) of National Green Tribunal Act 2010)**

Sri Animesh Dey

.... Applicant

Versus

The Union of India & Ors.

..... Respondents

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*Aditya Sen*

Council for the Applicant  
Mr. Aditya Sen (Advocate)  
Mobile no. 8017557817  
Email: adityasen2407@gmail.com

EN. No. - WB/1058/2014

*Animesh Dey*

**BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE**  
**BENCH, AT KOLKATA.**

IN

**Original Application no.115/ 2025/EZ**

Sri Animesh Dey

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..... Respondents



**SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE APPLICANT**

I, Animesh Dey, son of Late Samarendra Kumar Dey, residing at Subhash Nagar, Ward No. 5, Lanka Town, P.O-LANKA, DIST-NAGAON, ASSAM, PIN-782446, do hereby state before you as follows:

1. That on 08.10.2025 the Learned Advocate representing the Respondent No. 7 submitted before the Hon'ble National Green Tribunal, Eastern Zone Branch, Kolkata that Dalmia Cement (Bharat) Ltd., has been impleaded as respondent no.7 instead of Dalmia (Cement) (North-East) Ltd which is the project proponent in the case.

2. That thereafter the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata was pleased to pass an order and was pleased to grant leave to the Applicant's Learned Advocate as the Learned Advocate of the Applicant seeked leave before the Hon'ble Tribunal to seek instructions from the Applicant.

*Animesh Dey*

X

3. That the Applicant informed his Learned Advocate that the said project is actually being carried on by the Dalmia Cement (Bharat) Ltd. and that the projects are being carried on under the name of the aforesaid Dalmia Cement (Bharat) Ltd. and hence the said party has been correctly made as a party being Respondent No. 7. The Applicant also has sent some additional documents to his Learned Advocate for reference. The Lanka project which is the subject matter of the instant matter is being carried on under the said name of Dalia Cement (Bharat) Ltd.

The copies of the references regarding to Dalmia Cement (Bharat) Ltd. have been annexed hereto and marked as Annexure 'X 1'.

4. That moreover the Respondent no. 7 is using dilatory tactics to prolong the instant matter by trying to confuse the Hon'ble Tribunal with unnecessary interruptions like this instant case.

5. That the Applicant submits before the Hon'ble Tribunal that the aforesaid party is the main party under whom the Lanka project is being carried.

6. That the statement made in paragraph no. 1 to 3 are true to the best of my knowledge and rest are my humble submission before the Hon'ble Tribunal.

*Animesh Dey*  
DEPONENT

Identified by

*Aditya Sen*

Advocate

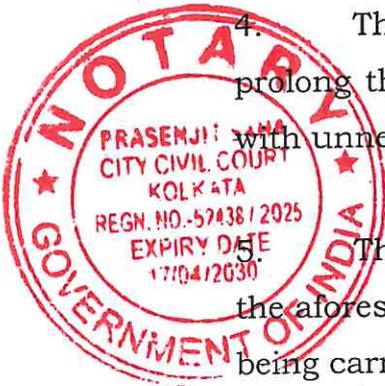
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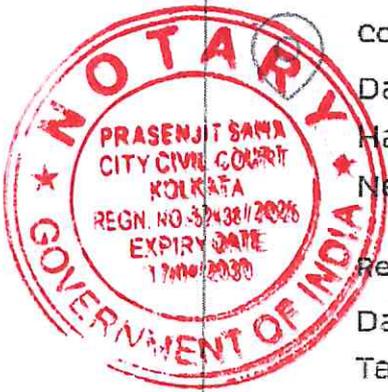
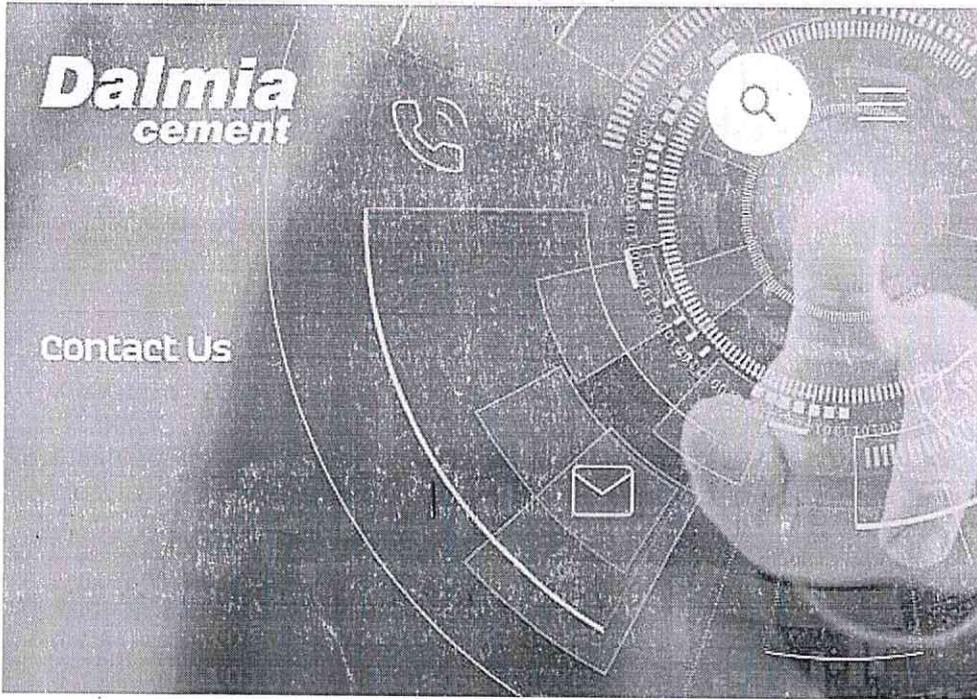
Solemnly affirmed and declared  
Before me on identification

*Bab*

PRASENJIT SAHA  
Notary, Kolkata, Govt. of India  
Regn. No.-52438/2025

17 DEC 2025





Corporate Office

Dalmia Bharat Group, 11th & 12th Floor,  
Hansalaya Building, 15 Barakhamba Road,  
New Delhi 110001

Registered Office

Dalmiapuram-621651, Dist. Tiruchirappalli,  
Tamil Nadu



Customer Care: 1800 2020

Registered Office:

04329 - 235123/24/25

Corporate Office: 011-2346 5100

Fax: 04329-235111



*Animesh Dey*

 Listen

Dalmia Cement has 15 manufacturing units across 10 states in India, including plants in Andhra Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Maharashtra, Meghalaya, Odisha, Tamil Nadu, and Telangana, with a total installed capacity of 49 MnT. The company operates both integrated and grinding plants and has significantly contributed to landmark infrastructure projects across the country.

### States with Dalmia Cement Plants

- **Andhra Pradesh:** (e.g., Chinnakomerla plant)
- **Assam:** (e.g., Lanka, Guwahati Cement Works)
- **Bihar:** (e.g., Rohtas Cement Works)
- **Chhattisgarh:** (e.g., Deacons Cement Private Limited)
- **Jharkhand:** (e.g., Dalmia DSP - BARKARO)
- **Maharashtra:** (e.g., Chandrapur Cement Works)
- **Meghalaya:**
- **Odisha:** (e.g., Dalmia DSP - Cuttack)

Ask anything *Animesh Singh*

google.com/search?

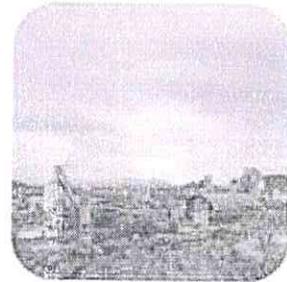


all factory details of dalmia cement ltd company

D +4

Listen

Dalmia Cement has 15 cement manufacturing facilities across 10 Indian states, including its new grinding unit in Lanka.



Assam, which started commercial production in March 2025. The company, under Dalmia Cement (Bharat) Limited, is the 5th largest cement manufacturer in India with a total capacity of 49.5 million tons per annum.



### Manufacturing Capacity and Locations

- Total Capacity: 49.5 million tons per annum

Ask anything



Animesh

Ashis Majumder

1 Incoming call

**Dalmia**  
cement

Contact Us



Corporate Office

Dalmia Bharat Group, 11th & 12th Floor,  
Hansalaya Building, 15 Barakhamba Road,  
New Delhi 110001

Registered Office

Dalmiapuram-621651, Dist. Tiruchirappalli,  
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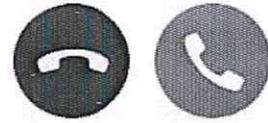
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Animesh Dey

Ashis Majumder

1 Incoming call

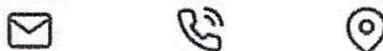
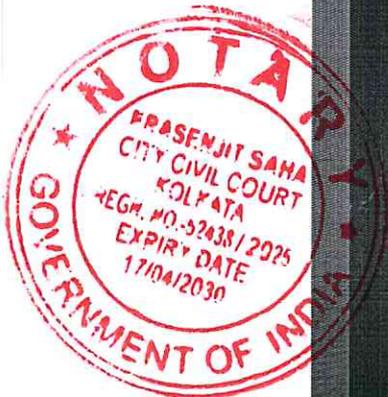


cement

Locations

Offices Plants

- Medinipore West Bengal
- Bokaro Jharkhand
- Dalmiapuram Tamil Nadu
- Ariyalur Tamil Nadu
- Umrangso Assam
- Cuttack Odisha
- Lanka Assam
- Sattur Tamil Nadu
- Rajgangpur Odisha
- Rohtash Bihar
- Kadapa Andhra Pradesh
- Belgavi Karnataka
- Chandrapur Maharashtra
- Luhmshnong Meghalaya
- Jagi Road Assam



Animesh Dey

Item No.02

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.115/2025/EZ

Sri Animesh Dey

Applicant

Versus

The Union of India &amp; Ors.

Respondents

Date of hearing: 08.10.2025

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE MR. ISHWAR SINGH, EXPERT MEMBER**

Applicant: Mr. Aditya Sen and Mr. Dipankar Thakur, Advocates  
for the applicant (through VC).

Respondents: Mr. Ashok Prasad, Advocate for respondents no.2 and  
3 (through VC).  
Mr. Surendra Kumar, Advocate for respondents no.4  
and 5 (through VC).  
Ms. Amrita Pandey and Mr. Rohan Talwar, Advocates  
for respondent no.7 (through VC).  
Mr. Santanu Bora, Advocate for respondents no.8 and  
9 (through VC).

**ORDER**

1. Amended memo of parties has been filed by the applicant.
2. Reply affidavit dated 07.10.2025 has been filed by respondent no.5, Central Pollution Control Board (CPCB) and Vakalatnama has been filed on behalf of respondent no.7 which are taken on record.
3. Learned Counsel for respondent no.7 has submitted that Dalmia Cement (Bharat) Ltd., has been impleaded as respondent no.7 instead of Dalmia (Cement) (North-East) Ltd which is the project proponent in the

case.

1



*Animesh Dey*

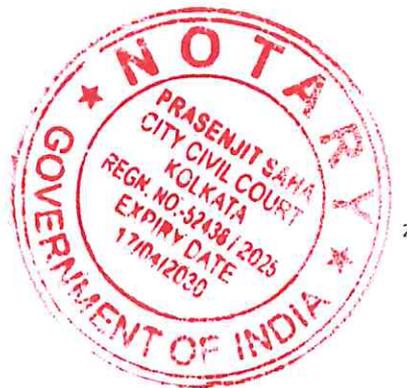
to 9

4. Mr. Aditya Sen, learned counsel for the applicant has submitted that he will seek instructions from the applicant in this regard and take appropriate action for substitution by way of amendment as may be required.
5. Responses have not been filed by respondents no.8 and 9 so far and responses may be filed by them within one month and no further opportunity will be granted for this purpose.
6. List on 18.12.2025 for further consideration.

Arun Kumar Tyagi, JM

Ishwar Singh, EM

October 08<sup>th</sup>, 2025  
Original Application No.115/2025/EZ  
OM



Animesh Dey